

S.No.4

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
08-05-2024 AT 10:30 AM**

CP(IB) No. 599/7/HDB/2019

AND

IA (IBC) 184/2022 in 455/2021, IA (IBC) 455/2021 & IA (IBC) 872/2024 in

CP(IB) No. 599/7/HDB/2019

u/s. 7 of IBC, 2016

IN THE MATTER OF:

Punjab National Bank

...Financial Creditor

AND

Saptarishi Hotels Pvt Ltd

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)

SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

O R D E R

IA (IBC) 184/2022 in 455/2021

Orders not pronounced. **For orders on 28.06.2024.**

IA (IBC) 455/2021

Orders not pronounced. **For orders on 28.06.2024.**

IA (IBC) 872/2024

Mr Madhusudhan Rao Gonugunta, Liquidator present through Video Conference.

This is an application to take on record 6th Progress Report. Report taken on record.

Accordingly, **this application is allowed and disposed of.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)